

(a) whether some reserved categories posts of foremen etc. in Air-conditioning and Refrigeration section under Airports Authority of India (IAD) at Indira Gandhi International Airport are lying vacant for a long time;

(b) if so, the details thereof;

(c) whether it is also a fact that a number of departmental eligible candidates are available for filling up these vacancies;

(d) if so, the reasons for not filling up these vacancies; and

(e) the steps proposed to be taken by the Government to fill up the above vacancies?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Only one post of foreman reserved for Scheduled Tribe (ST) candidate interchangeable with Scheduled Castes (SC) is lying vacant in Air Conditioning and Refrigeration section at Indira Gandhi International Airport.

(c) No, Sir. Only one departmental SC candidate applied in response to the advertisement.

(d) and (e). Efforts made in the past have not been successful in locating a suitable ST candidate for filling the post. There is a proposal to conduct the selection in September/October, 1996 where departmental as well as outside candidates belonging to scheduled castes community will be considered to fill up the post of Foreman (ACR).

[Translation]

Development of tourist spots

3371. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of TOURISM be pleased to state:

(a) whether a number of tourist places have been developed with the financial assistance of Union Government in the country during the last three years;

(b) if so, the details and the locations thereof;

(c) whether any scheme has been formulated/proposed by the Union Government for the development of hot-water springs, forests, mountains and Vaidyanath Dham as tourist places in Bihar; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) Development of tourist places is primarily the responsibility of the State/Union Territory Governments. However, the Department of Tourism extends Central Financial Assistance to State/Union Territory Governments for construction of infrastructural facilities such as Tourist Complexes, Tourist Bungalows, Wayside Amenities, Yatri Niwases/Yatrikas, Tourist Reception Centres, Tented Accommodation, Adventure Sports and for publicity and promotion and Fairs and Festivals. The details of financial assistance provided to the State/Union Territory Governments during the last three years is given in Statement.

(c) and (d). The details of financial assistance extended for projects at hot water springs, forests, mountains & Vaidya Nath Dham are given below:

S. No.	Name of Project	Amt. Sanctioned
1.	Cafateria at Netra Hat	6.64 lakhs
2.	Public Conveniences Rajgir	2.87 lakhs
3.	Tourist Complex at Mungher	16.88 lakhs
4.	Public Conveniences at Deogarh	2.57 lakhs
5.	Public Conveniences at Baisukhinath	2.57 lakhs
6.	Chota Nagpur Mela	2.60 lakhs
7.	Purchase of Trekking Equipments	2.48 lakhs
8.	Yatrika at Deogarh	21.93 lakhs
9.	Cafateria Jhumari Talaiya	9.75 lakhs
10.	Tourist Complex at Deogarh	27.00 lakhs
11.	Tourist Complex at Hazaribagh	16.86 lakhs
12.	Tented Accommodation	10.86 lakhs
13.	Tourist Complex Maiton	16.88 lakhs
14.	Wayside facilities at Masanjore	8.48 lakhs
15.	Toilet & drinking water at Rajgir	1.50 lakhs

STATEMENT

Central Financial Assistance sanctioned Governments/Union Territories during the last three years viz. 1993-94, 1994-95 and 1995-96

(Rs. in lakhs)

S. States No.	1993-94		1994-95		1995-96	
	Amt. sanc- tioned	Amt. released	Amt. sanc- tioned	Amt. released	Amt. sanc- tioned	Amt. released
1. Andhra Pradesh	114.28	57.97	174.64	73.23	13.46	9.00
2. Arunachal Pradesh	45.40	23.50	-	-	52.26	25.50
3. Assam	78.11	28.83	52.99	27.00	70.24	23.33
4. Bihar	53.61	19.95	112.12	28.00	116.52	14.04
5. Goa	78.82	41.83	162.07	75.52	221.55	96.15
6. Gujarat	65.76	35.48	21.19	11.00	7.98	4.73
7. Haryana	223.21	81.62	188.96	65.98	119.45	61.57
8. Himachal Pradesh	349.28	177.22	368.85	131.91	373.39	35.97
9. Jammu & Kashmir	225.60	100.88	215.98	108.55	150.30	43.43
10. Karnataka	177.44	114.53	229.96	104.50	229.36	82.55
11. Kerala	97.40	26.50	307.05	146.00	209.94	83.95
12. Madhya Pradesh	31.57	9.00	9.32	5.00	-	-
13. Maharashtra	309.31	156.49	273.46	103.92	83.64	23.90
14. Manipur	45.50	27.35	4.00	2.00	75.81	24.20
15. Meghalaya	1.85	1.85	-	-	4.08	2.04
16. Mizoram	88.18	62.83	111.80	41.29	100.86	36.27
17. Nagaland	16.66	10.97	36.43	16.85	51.60	18.94
18. Orissa	101.52	61.79	166.31	35.62	108.86	27.50
19. Punjab	186.67	50.38	136.71	56.14	139.49	21.50
20. Rajasthan	260.43	132.93	662.78	567.37	164.65	33.56
21. Sikkim	130.89	111.49	49.07	12.63	24.61	13.68
22. Tamil Nadu	402.45	186.89	145.72	67.35	250.11	72.72
23. Tripura	15.07	9.69	46.61	22.40	35.43	10.00
24. Uttar Pradesh	151.04	60.65	223.80	144.30	26.21	26.21
25. West Bengal	167.30	57.50	144.01	37.26	191.10	22.70

S. States No.	1993-94		1994-95		1995-96	
	Amt. sanc- tioned	Amt. released	Amt. sanc- tioned	Amt. released	Amt. sanc- tioned	Amt. released
Union Territory						
1. Andaman & Nicobar	53.47	26.00	-	-	45.00	20.00
2. Chandigarh	18.66	14.80	64.66	19.50	17.20	10.86
3. Dadra & Nagar Havelli	-	-	23.62	12.00	-	-
4. Daman & Diu	12.03	7.50	42.31	21.45	44.21	9.30
5. Delhi	117.23	74.64	116.50	56.67	28.23	17.77
6. Lakshadweep	-	-	19.95	10.00	24.65	-
7. Pondicherry	29.75	15.00	-	-	28.12	13.10
Total	3648.49	1786.06	4110.87	2003.44	3009.31	884.37

[English]

STATEMENT**Mobile hospital for Beedi Workers**

List of various Welfare Schemes for Beedi Workers including those residing in Kerala

3372. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of LABOUR be pleased to state:

Health

(a) whether the Mobile hospital proposed to be set up at Peralasseri in Cannanore, Kerala, for Beedi workers has since been set up;

(b) if not, the time by which it is likely to be set up; and

(c) the details of any other welfare measures proposed to be introduced for the large number of Beedi workers in Kerala?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) A proposal to set up 54 new dispensaries for Beedi Workers including one Static-cum-Mobile dispensary at Peralasseri in Cannanore, Kerala is under examination in consultation with Ministry of Finance.

(b) The proposal is likely to be finalised soon.

(c) A list of various welfare schemes formulated for Beedi workers including those residing in Kerala is enclosed as *Statement*.

1. Reservation of beds in T.B. Hospitals.
2. Re-imbursment of actual cost of treatment to beedi workers suffering from Cancer.
3. Treatment of workers suffering from Mental Diseases and also grant of subsistence allowance and other benefits to such workers.
4. Grant of financial assistance to Beedi Workers (including Gharkhata workers) for purchase of Spectacles.
5. Scheme for grant-in-aid to bodies/organisation providing indoor treatment to Beedi Workers suffering from Leprosy and also grant of subsistence allowance to the eligible workers.
6. Financial assistance for Domiciliary Treatment for T.B. patients.
7. Financial assistance under Maternity Benefits Scheme for Female Beedi Workers.